

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

**LOK SABHA**

**UNSTARRED QUESTION NO. 142.  
TO BE ANSWERED ON WEDNESDAY, THE 07<sup>TH</sup> DECEMBER, 2022.**

**BUSINESS 2.0 REFORMS**

**142. SHRI VINOD L. CHAVDA:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether the Government is considering to extend the ease of doing business 2.0 reforms, specifically to MSMEs (Micro, Small and Medium Enterprises) to make factory production faster, improving logistics, strengthening value chains and reducing compliances among other things;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI SOM PARKASH)**

**(a) & (b):** Department for Promotion of Industry and Internal Trade (DPIIT) is spearheading the initiatives under Ease of Doing Business and Reducing Compliance Burden which are aimed at creating a conducive business environment. The key focus areas of the initiatives are:

- (i) Simplification of procedures related to applications, renewals, inspections, filing records, etc.,
- (ii) Rationalization by repealing, amending or subsuming redundant laws,
- (iii) Digitization by creating online interfaces eliminating manual forms and records, and
- (iv) Decriminalization of minor technical or procedural defaults.

These initiatives aim to extend benefit to all the entities/sectors/industries of the economy, including Micro, Small and Medium Enterprises (MSMEs).

Ministry of Micro, Small & Medium Enterprises has also undertaken the following initiatives to create a conducive environment for the promotion and development of MSMEs:-

- (i) Udyam Registration (UR) Portal has been developed to provide fully online, paperless and transparent MSME registration process. No documents or proof are required to be uploaded for registering MSMEs. Only Aadhaar Number and Permanent Account Number (PAN) is enough for registration. PAN and Goods & Services Tax (GST)-linked details on investment and turnover of enterprises are taken automatically from Government databases.
- (ii) Digital Payments have been introduced to pass on the benefits of the schemes of Ministry of MSME through digital payment gateway.
- (iii) MSME SAMBANDH Portal has been developed which helps in monitoring the implementation of Public Procurement Policy for micro and small enterprises.
- (iv) MSME SAMADHAAN Portal has been developed which helps in empowering micro and small entrepreneurs across the country to register their cases relating to delayed payments.
- (v) CHAMPIONS Portal has been developed for speedy redressal of grievances.
- (vi) Government e-Marketplace (GeM) has been directed to further facilitate online procurement of common use Goods and Services, required by various Government Departments / Organizations /CPSEs, from MSMEs.

**(c):** Does not arise.

\*\*\*\*\*